

Defective Case Register from 2025-03-07 to 2025-03-07

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/6938/2025	SANDEEP RAJ PANDA	2025-03-07	1.This case related to sexual and POCSO Act case the name of victim and informant deleted from the petition as per the standing order 3/2024 and put up SR thereafter.
2	D-ABLAPL/7088/2025	TANMAYA KUMAR MOHANTY	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 and 11 not neat and legible. 2..Petition not correctly addressed to Honorable Court
3	D-RPFAM/9276/2025	PRASANNA KUMAR MISHRA	2025-03-07	Good ground certificate not furnished
4	D-WP(C)/9287/2025	AJIT KUMAR MOHANTY	2025-03-07	Legible copy of page No.32.34 and 35 to be filed.
5	D-ABLAPL/7081/2025	SOUBHAGYA SWAIN	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Deponent not properly furnished his address on top of the affidavit.2 page nos. 12 20 21 and 28 partially neat
6	D-WP(C)/9273/2025	LAXMAN PRADHAN	2025-03-07	1..The name of the deponent not same as petitioner no.2. 2.As Per Representation Dt.17.2.2025-Rule-8 Of the orissa high court P.I.L rules 2010 has not complied with
7	D-WP(C)/9112/2025	GURU PRASAD MOHANTY	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of execution of vakalatanama not mentioned
8	D-WP(C)/9201/2025	KUNAL KUMAR SWAIN	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page no.22 not neat and legible.
9	D-ABLAPL/6966/2025	RAJIB LOCHAN PATTNAIK	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-WP(C)/9301/2025	PRAVAT KUMAR NAYAK	2025-03-07	1.Legible copy of page 26 and 27 to be filed.2.Mobile number of all the counsel in vakaltnama not furnished.
11	D-ABLAPL/7016/2025	RAJENDRA NARAYAN ROUT	2025-03-07	.Petition not correctly addressed to Honorable Court

12	D-WP(C)/9261/2025	SISIR KUMAR PUROHIT	2025-03-07	1.Date mentioned in Annexure-10 does not tally with book marks index.2.Annexure-20 is not attested as true copy.3.Enrollment and mobile number of all the counsel in vakaltnama is not furnished.
13	D-WP(C)/8996/2025	AKSHAYA KUMAR SAHOO	2025-03-07	.Receipt Showing Serv.copy To cg not Filed.
14	D-WP(C)/9413/2025	SASWAT KUMAR ACHARYA	2025-03-07	Page no 15 40 to 45 55 and 56 are not legible .
15	D-ABLAPL/7040/2025	TIRTH KUMAR SAHU	2025-03-07	Age of petitioner no.4 not mentioned in Cause Title.
16	D-WP(C)/9327/2025	UPASANA BAL	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
17	D-CRLMC/6879/2025	MANORANJAN PADHY	2025-03-07	As per standing order no. 1 of 2023 prayer should not be made for bail in CRLMC petition.
18	D-RSA/9409/2025	BYOMOKESH SAHOO	2025-03-07	Period of Delay 05 days
19	D-BLAPL/6968/2025	RAJIB LOCHAN PATTNAIK	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 56 not neat.
20	D-WP(C)/9418/2025	KOUSIK ANANDA GURU	2025-03-07	8-CAUSE TITLE NOT IN ORDER. 1. Detailed official address of OP No 5 not furnished. 2. In DECLARATION paragraphs from 1 to .. not filled up
21	D-MACA/9298/2025	SOMNATH ROY	2025-03-07	statutory deposit not made
22	D-ITA/8975/2025	SUBASH CHANDRA MOHANTY,SR.S.C	2025-03-07	1.Annexure -2 at page 5 is to be exhibited as Annex-3 in the petition.2.Date 18.08.2024 mentioned in the Annex-1 in the Index does not tally with averment-1 of the petition.
23	D-ABLAPL/6835/2025	PRAMOD KUMAR JENA	2025-03-07	.Receipt Showing Serv.copy To cg not Filed.
24	D-WP(C)/9308/2025	MANAS RANJAN KHATUA	2025-03-07	1.Synopsis and date charts are not alphabetically paginated.2.The name of the opp.parties not correctly furnished in vakaltnama
25	D-BLAPL/7121/2025	JAGABANDHU SAHU	2025-03-07	page no.17 marked twice in annex.1.
26	D-CRLMC/6995/2025	KOUSIK ANANDA GURU	2025-03-07	C .copy of CMC 995 of 2024 not filed.
27	D-RVWPET/9526/2025	ADV	2025-03-07	1. Period of Delay 01 day 2. Date of order not correctly furnished in the first page
28	D-WP(C)/9269/2025	PRADIPTA MOHANTY	2025-03-07	1.Age of opp.party No.6 not furnished.2.Mobile and enrollment number of all the counsel in vakaltnama not furnished
29	D-WP(C)/8809/2025	MANORANJAN MISHRA	2025-03-07	1.Page no 11 not neat and legible.2.Address of the respondent no 6 to 8 not mentioned in the cause title
30	D-ABLAPL/6979/2025	ANIRUDHA DAS	2025-03-07	1.Petition not correctly addressed to Honorable Court 2. T .R case no .not completely furnished

31	D-CMP/9342/2025	NARAYAN PRASAD PARIJA	2025-03-07	In vakalatnama date of execution not furnished AND petitioner no .3 not executed vakalatnama but one Alek Behera executed who is not a party in c .m p.Age of petitioners not furnished in vakalatnama .
32	D-CONTC/9259/2025	Swoyam Prabhu Jena	2025-03-07	1. Code Not indicated 1. Date mentioned under annexure-3 not tally with the Book mark index and index of the writ petition. 2. Authorization not made in the affidavit.3. code no wrongly mentioned in the assessment slip.4. Vakalatnama not executed by the petitioner no 2 and 3.
33	D-BLAPL/7075/2025	AMULYA RATNA PANDA	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.9 11 and 12 not neat and legible.
34	D-BLAPL/7001/2025	BHABANI SHANKAR DASPARIDA	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 27 28 and 30 not legible.
35	D-CRLA/7113/2025	ARUN KUMAR ACHARYA	2025-03-07	Year of ST case appears to be incorrect throughout appeal memo as well as in IA.
36	D-WP(C)/9129/2025	SUBHRANSU BHUSAN MOHANTY	2025-03-07	1. Annexure 1 not Legible
37	D-ABLAPL/7119/2025	BHABANI SANKAR DAS	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos 15 and 16 not neat.
38	D-BLAPL/7153/2025	DIPTIREKHA NANDA	2025-03-07	1. District name in Cause Title should be Jharsuguda instead of Kharsuguda.Age of Deponent in Declaration is overwritten and this appears to be different from age mentioned in the Affidavit.
39	D-CRLREV/7073/2025		2025-03-07	Accused no 5 not made a party
40	D-WA/9023/2025	G.P.DUTTA	2025-03-07	1. Period of Delay 218 days delay.
41	D-WP(C)/8977/2025	BIJAYA KUMAR PARIDA 2	2025-03-07	In place of W/O Himanshu Sekhar Acharya the Petitioner quoted the Fathers name wrongly in Affidavit.
42	D-WP(C)/9225/2025	PRAKASH KUMAR NAYAK	2025-03-07	1.Synopsis and date charts are not alphabetically paginated.2.Opp.party No.1 not properly described.3.Enrollment and mobile number of the counsel in vakaltnama not furnished.
43	D-WP(C)/9238/2025	KSHIROD KUMAR SAHOO	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-WP(C)/9192/2025	DROUPADI MOHANTY	2025-03-07	Page no 12, 13 , 14 and 15 not neat and legible
45	D-WP(C)/8981/2025	SASWATI MOHAPATRA	2025-03-07	Detailed and Complete Address of OP No 3 not furnished
46	D-CRLMC/6806/2025	SAROJ KUMAR DASH	2025-03-07	1. This case related to to sexual offence the name of victim and her address deleted from

				petition as the standing order 3 / 2024 and put up for SR thereafter.
47	D-ABLAPL/6975/2025	PRATAP NAIK	2025-03-07	.Petition not correctly addressed to Honorable Court
48	D-BLAPL/7051/2025	JAYAKRISHNA MOHAPATRA	2025-03-07	1.No.of F.I.R. under Annexure-1 does not tally with para-1 of the petition.
49	D-RSA/9293/2025	SAILABALA JENA	2025-03-07	1 Page No-20 repeated twice be corrected.2. Valuation of the Appeal not correctly furnished.
50	D-WP(C)/9249/2025	ATUL TRIPATHY	2025-03-07	Page no 29 not legible .
51	D-WP(C)/9417/2025	KOUSIK ANANDA GURU	2025-03-07	1. Detailed official address of op no 5 not furnished. 2.In DECLARATION Paragraphs not filled up.
52	D-WP(C)/8959/2025	SANGRAM JENA	2025-03-07	From page no 38 to 40 not tally with Annexures
53	D-ABLAPL/6814/2025	BIJAYA KUMAR RAGADA	2025-03-07	The case is related to sexual offence ,the name informant deleted from petition put up SR thereafter
54	D-WP(C)/9088/2025	SUSANTA KUMAR MISHRA	2025-03-07	Address of opp.party No.7 is not correctly furnished.
55	D-WP(C)/6946/2025	AMIT PRASAD BOSE	2025-03-07	.Subject Code Not Furnished .
56	D-BLAPL/7087/2025	KALPATARU MISHRA	2025-03-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. F.I.R.detailed slip not filed.2.Provision of Law not correctly furnished.3. As per rejection order under Annexure-1, the name of the Lower Court does not tally with cause title.
57	D-WA/9027/2025	G.P.DUTTA	2025-03-07	Period of Delay 218 days delay
58	D-ABLAPL/6751/2025	RAJALAXMI BISWAL	2025-03-07	.Name Of The Filing Advocate Not In Capital Letters In The application
59	D-RVWPET/9554/2025	ADV.	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
60	D-ABLAPL/7023/2025	BISWAJIT NAYAK	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Name of the Executant no-3 not correctly sign.Page 28 not partial neat.
61	D-CRLA/7069/2025	BINAPANI TRIPATHY	2025-03-07	1.Code Not indicated. 2. Synopsis filed does not relate to this case.
62	D-CRLA/6982/2025	ARIJEET MISHRA	2025-03-07	Period of Delay 14 days.
63	D-ARBP/9474/2025	BADRINARAYAN PANDA	2025-03-07	Support of good ground certificate not furnished.2.Hologram of RS.50/- to be affixed on V.nama.
64	D-BLAPL/6796/2025	BISWARANJAN DALAI	2025-03-07	GR case no. wrongly mentioned in petition as per rejection order.
65	D-BLAPL/6990/2025	ADITI HOTA	2025-03-07	P.S case number not mentioned in the Rejection order.

66	D-BLAPL/7134/2025	MANAS KUMAR CHAND	2025-03-07	In paragraph -3 of bail application BLAPL no . left blank .
67	D-WA/9021/2025	G.P.DUTTA	2025-03-07	Period of Delay 218 days delay.
68	D-BLAPL/7175/2025	JAYAKRISHNA MOHAPATRA	2025-03-07	1. Year of F.I.R under Annexure-1 does not tally with Date Chart
69	D-ABLAPL/6988/2025	MANOJ KUMAR PANDA	2025-03-07	G .R case no .left blank in paragraph -1 of bail application .
70	D-WP(C)/9128/2025	SURYAKANTA MISHRA	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Age of the petitioner not mentioned in the affidavit. 2.Detailed address of the petitioner as well as opposite parties not furnished in the Cause title. 3. DECLARATION paragraphs seems to be quoted wrongly. 4. Date chart not filed. 5. The Date of Representation neither quoted in Index nor mentioned in the body of petition
71	D-CRLMC/6880/2025	MANORANJAN PADHY	2025-03-07	23-NOMENCLATURE NOT CORRECTLY FURNISHED . 1. This may be registered as CRLMA.
72	D-WP(C)/9271/2025	SURYAKANTA DWIBEDI	2025-03-07	The name of the counsel in capital letters and enrollment numbers in last page of writ petition not furnished
73	D-WP(C)/9223/2025	PRAKASH KUMAR NAYAK	2025-03-07	1.Synopsis and date charts are not alphabetically paginated.2.Opp.Party No.1 is not properly described.3.Enrollment and mobile number of the counsel in vakaltnama not furnished.
74	D-BLAPL/7046/2025	SURESH KUMAR PANDA	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.As per rejection order under Annexure-1, Year of F.I.R does not tally with Synopsis and No.of C.T.Case does not tally with Index and petition.2. As per Standing order No.03 dated 09.07.2024, the name of informant/Victim shall not be reflected in the petition.Put up for further S.R.
75	D-WP(C)/9137/2025	AJAY KUMAR TRIPATHY	2025-03-07	Petition not correctly addressed to Honorable Court
76	D-WP(C)/9133/2025	AJAY KUMAR TRIPATHY	2025-03-07	Petition not correctly addressed to Honorable Court
77	D-BLAPL/7032/2025	PRABHAV BEHERA	2025-03-07	S/O. Late Pramod padhan in rejection order, but not correctly furnished in cause title and V.nama
78	D-WP(C)/9140/2025	AJAY KUMAR TRIPATHY	2025-03-07	Annexure 1 and 2 not neat and legible
79	D-ABLAPL/7078/2025	DIPTI RANJAN MOHAPATRA	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Authorization to swear affidavit on behalf of another petitioner not furnished in affidavit. 2. As per FIR, G.R. NO. not tally in petition and synopsis.3.Instead of G.R. ,but C.T.No. furnished in para.1 of petition.
80	D-WP(C)/9345/2025	PRASHANTA KUMAR DAS	2025-03-07	1. Serial no not correctly marked in the index. 2..Petition not correctly addressed to Honorable Court 3..Subject Code Not Furnished .
81	D-CMP/9281/2025	PRASANNA KUMAR MISHRA	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1 .Relation of deponent with petitioner no .2 is not correct in CMP and I .A in affidavit .2 .As per cause title of annexure -5 opp .party no . 4 is dead .and legal heirs are substituted but legal heirs are not reflected in place deceased opp. party no.-4 in CMP. 3.Petition not correctly addressed to Honorable Court
82	D-CRLA/7159/2025	BIJAYA KUMAR RAGADA	2025-03-07	Put for S.R. after correction the page mark in the brief as well as the book mark
83	D-BLAPL/6954/2025	SWARAJ PATEL	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Deponent serial no.4 not correctly mentioned in the affidavit.Paragraph not correctly mentioned in the affidavit.
84	D-BLAPL/6891/2025	ANUP UDAYA SENAPATI	2025-03-07	Petitioner Tukuna Nayak Signed in V Nama as Tukuna Naik.
85	D-WP(C)/9102/2025	DEBASISH HAZRA	2025-03-07	Date of annex.2 mentioned at the top of the I A petition not tally to annex.2 as annexed
86	D-RSA/9420/2025	RABINDRANATH PRUSTY	2025-03-07	1.Period of Delay 12 days. 2.D.C.Fee of Rs.1,940/- to be Paid 3.Appellate Court Judgement Rs 02/- Not Paid. Decree Rs 05/- Not Paid. 4.C.Copy not filed. 5.R.F.A No be corrected in the being aggrieved portion. 6. C.Copy of judgment and Decree under Annexure-2 be arranged properly.
87	D-BLAPL/7027/2025	SATYA RANJAN MULIA	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
88	D-BLAPL/7035/2025	DEBASHIS ROUTRAY	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no. 8 partially neat.2. Name of trial court in synopsis and petition not tally with rejection order.
89	D-WP(C)/9139/2025	KRISHNA CHANDRA SAHU	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No 45, 46, 47, 48, 49, 52, 53, 54 and 55 not neat and legible. 2. Declaration paragraphs stated as Wrong.

90	D-CRLMC/6782/2025	BIBHUTI RANJAN MOHANTY	2025-03-07	.Authorization with regard to swear the affidavit on behalf of the other petitioner not furnished.2.name of the parties not filled in V.nama.
91	D-CRLREV/7028/2025	SUSIL KUMAR PATTNAIK	2025-03-07	1. Authentication fee due on the (a) Copy of Trial Court Judgement Re.1.10p.be paid. Decree Rs (b) Appellate Court Judgement Re.1.10p. be paid. 2.Provision of Law Not provided in IA no.183/25 3. Correct number of appeal case be mentioned in appeal memo
92	D-WP(C)/9205/2025	LALATENDU SAMAL	2025-03-07	Anex-2 page No.15 and16 date of order not tally with Index.
93	D-MACA/9394/2025	DEBASISH PATNAIK	2025-03-07	Court Fee Rs.12,500/ payable , paid Rs.12/ ,Rs.12,488/ to be paid
94	D-WP(C)/9082/2025	PITAMBAR BEHERA	2025-03-07	1.Age of opp.party No.6 not furnished.2.Mobile number of all the counsel in vakaltnama not furnished.
95	D-WP(C)/8989/2025	ANUPAM RATH	2025-03-07	This may be regd. as CMP.
96	D-CRLMC/7021/2025	MANAS RANJAN KHATUA	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
97	D-WP(C)/9275/2025	SAPAN KUMAR PAL	2025-03-07	I.A. is not page marked
98	D-WP(C)/9092/2025	JYOTI RANJAN KAR	2025-03-07	Page 29 to 33 not neat.
99	D-CRLREV/6983/2025	GOPAL CHARAN MOHANTY	2025-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the (a) Copy of Trial Court Judgement Re.1.10p. be paid 2.Date of execution not given in v.nama 3. Neither certificate for good ground nor filing of any revision before learned sess.judge filed(ii)May be regd as CRLA.
100	D-ABLAPL/6819/2025	BRAJA MOHAN SARANGI	2025-03-07	1.Properly not page mark in index .2.Father name does not tally in cause title and affidavit . 3..Petition not correctly addressed to Honorable Court
101	D-WA/9025/2025	G.P.DUTTA	2025-03-07	1.Period of Delay 218 days delay
102	D-CONTC/9262/2025	ADV.	2025-03-07	Date mentioned under annexure-1 not tally with the Book mark index and index of the writ petition.
103	D-ABLAPL/7058/2025	ALOK KUMAR MOHAPATRA	2025-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
104	D-CONTC/9253/2025	ADV.	2025-03-07	The name of the petitioner mentioned on the top of the affidavit not correct.
105	D-ABLAPL/7065/2025	NIKUNJA KUMAR ROUT	2025-03-07	1.G.R. NO. ,not correct in petition 2..Petition not correctly addressed to Honorable Court
106	D-WP(C)/9291/2025	NIRANJAN LENKA	2025-03-07	Date of judgement mentioned in the index and petition under annex.22 not tally to annex.22 as annexed

107	D-CRLMC/6830/2025	AKSHAYA KUMAR SUBUDHI	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. .Petition not correctly addressed to Honorable Court
108	D-WP(C)/9194/2025	KURESH PRASAD DASH	2025-03-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page marking not proper as per Index.Page 18 and 19 not partial neat.
109	D-CRLMC/6849/2025	ASHOK DAS	2025-03-07	P.S number not mentioned in the cause title.
110	D-CRLMC/6937/2025	ACHYUTANANDA PATTANAIK	2025-03-07	1.P.S. Case. 739/2024 mentioned under Annex-2 does not tally with the Index 7 cause title.
111	D-WP(C)/9089/2025	PRAJNA SARITA MOHANTY	2025-03-07	1.The age of the petitioner in vakaltnama not furnished.2.The name of opp.parties in vakaltnama not correctly furnished
112	D-LAA/9046/2025	KISHORE KUMAR JENA	2025-03-07	Name of the appellants and respondents given in the cause title not tally with the name in the impugned judgement.Status of parties be furnished.
113	D-WP(C)/9172/2025	AMIT KUMAR SAA	2025-03-07	1.Page Nos.12 To 17 Are Not Legible.
114	D-BLAPL/7018/2025	MAHES DAS	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 17 not neat.
115	D-RPFAM/9414/2025	BHAGABAT PRASAD RATH	2025-03-07	This may be registered as CRL REV.
116	D-ABLAPL/7142/2025	DIPTI RANJAN BHOKTA	2025-03-07	1. Subject code not correctly furnished on Assessment slip.
117	D-BLAPL/7148/2025	GAJENDRA KUMAR BAG	2025-03-07	P.S number not mentioned in the Rejection order.
118	D-WP(C)/9118/2025	BHABANI PRASAD MOHANTY	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-CONTC/9254/2025	ADV.	2025-03-07	The name of the petitioner mentioned on the top of the affidavit not correct.
120	D-ABLAPL/7003/2025	RAMANI KANTA PATTANAIK	2025-03-07	Petition not correctly addressed to Honorable Court
121	D-ABLAPL/7086/2025	JAYADEBA BEHERA	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.11 not neat and legible.
122	D-ABLAPL/6816/2025	BISWORANJAN SWAIN	2025-03-07	1. Provision of law not correctly furnished in Assessment slip.2 O.P. not properly mentioned in V.nama.
123	D-BLAPL/7008/2025	BIJAYA KUMAR RAGADA	2025-03-07	As per standing order the name of victim / guardian shall not be mentioned in Petition.
124	D-WP(C)/9354/2025	JAGAMOHAN PATTANAIK	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
125	D-RSA/9538/2025	PRAVASH CHANDRA JENA	2025-03-07	1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 1. D.C.Fee of Rs.1036/- to be paid. 2. AU fee RS 02/- Not Paid 3. C.Copy not filed. 4. Date of Decree not mentioned in the Being Aggrieved Portion.5.Copy of Trial Court Judgment not legible.6. Annexure-2 not Available in the Memo of Appeal.
126	D-BLAPL/6993/2025	RAKESH BEHERA	2025-03-07	1.Nomenclature not furnished in V>Nama.2.Book mark not correctly furnished.
127	D-CMP/9406/2025	AMIT PRASAD BOSE	2025-03-07	The opposite party No. 10, Jati pradhan before the trial court, mentioned in the cause title as Jagi swain.
128	D-CRLREV/6985/2025	SOUBHAGYA KETAN NAYAK	2025-03-07	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 1.10p.be paid on anx.1 2. Identity of victim be not disclosed
129	D-ABLAPL/6991/2025	SANJIB KUMAR BHANJADEO	2025-03-07	1.Index shows Bail Application instead of ABail Application. 2. Chandaka PS case No 406/2024 is wrongly typed in Synopsis as Jankia PS Case No 406/2024
130	D-ABLAPL/7076/2025	DIPTI RANJAN MOHAPATRA	2025-03-07	1. As per standing order no.3 dtd. 9-7-2024, name of the victim/Informant shall not be reflected in the petition. 2. G.R. NO. , NOT CORRECT IN PRAYER.
131	D-BLAPL/7155/2025	PRATIK NAYAK	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Honble Court not tally with Rejection order and cause title.Paragraph not correctly mentioned in the affidavit. 2..Petition not correctly addressed to Honorable Court
132	D-WP(C)/9329/2025	NATABAR PANDA	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Synopsis and Date chart not alphabetically marked in the index.
133	D-BLAPL/7031/2025	ASHOK KUMAR JENA	2025-03-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.14 partially neat.
134	D-WP(C)/9353/2025	KABIR KUMAR JENA	2025-03-07	Petition not correctly addressed to Honorable Court
135	D-CRLMC/6970/2025	PRASANTA KUMAR JENA	2025-03-07	1. Annexure number not correctly furnished in page no.6 and prayer of the petition. 2. Name of the Father/Husband and age of the op.nos.5 and 6 not furnished in cause title.
136	D-CMAPL/9344/2025	ADV.	2025-03-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.copy of dismissal order not filed

137	D-BLAPL/7034/2025	TAPAN KUMAR BISWAL	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Date of FIR not correct in date chart and code no. not furnished date chart and synopsis. 2.Sl. no. of paragraphs of the petition, not correct in declaration of affidavit.
138	D-BLAPL/6894/2025	BASANTA KUMAR DAS	2025-03-07	Name of petitioner is wrongly shown as Bapi@Raghunth Mohapatra in V Nama instead of Bapi @Raghunath Patra.
139	D-BLAPL/7130/2025	GYANA RANJAN DHAL	2025-03-07	Authentication fees of Rs .1.65 paisa not paid on annexure - 1 .
140	D-OTAPL/9350/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-03-07	Annexure number not correctly furnished in cause title of the I.A no.55 of 2025.
141	D-WP(C)/9109/2025	MADHUMITA PANDA	2025-03-07	NEAT COPY OF PAGE NO 20 AND 21 TO BE FILED
142	D-WP(C)/9077/2025	RANJAN KUMAR ROUT	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. In both the affidavit address of the deponent not tally with the cause title.2.Authorization not made in both the affidavit.
143	D-WP(C)/9352/2025	MANAS RANJAN KHATUA	2025-03-07	Certificate in affidavit not signed by counsel
144	D-ABLAPL/7063/2025	NIKUNJA KUMAR ROUT	2025-03-07	.Petition not correctly addressed to Honorable Court
145	D-BLAPL/7072/2025	AMULYA RATNA PANDA	2025-03-07	1. Provision of Law not correctly furnished.
146	D-WP(C)/9079/2025	LALATENDU SAMANTARAY	2025-03-07	1. Paragraphs not correctly marked the declaration part of the affidavit. 2..Receipt Showing Serv.copy To ct not Filed.
147	D-WP(C)/9252/2025	ABHINASH BARIK	2025-03-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
148	D-ABLAPL/6761/2025	AMIT SUJAT BISWAL	2025-03-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Occupation of the deponent on affidavit not furnished.2. Page no.8 not neat.
149	D-WP(C)/9075/2025	TUSAR KANTI PRAHARAJ	2025-03-07	1-COURT FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Vakalatnama not executed by the petitioner no 2 to 18. 2. Court fee of Rs.6/- and L.A.A.welfare fee of Rs.10/- not affixed in the vakalatnama.
150	D-WP(C)/9231/2025	PRAKASH KUMAR NAYAK	2025-03-07	1.Synopsis and date charts are not alphabetically paginated.2.Opp.Party No.1 is not properly described.3.Enrollment and

				mobile number of the counsel in vakaltnama not furnished
151	D-WP(C)/9145/2025	AJAY KUMAR TRIPATHY	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
152	D-MACA/9106/2025	ANUP UDAYA SENAPATI	2025-03-07	put up for further SR after furnished present valuation and payable of court fee in appeal as well as IA
153	D-WP(C)/9151/2025	AJAY KUMAR TRIPATHY	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
154	D-WP(C)/9258/2025	ATUL TRIPATHY	2025-03-07	Page no 29 not legible .
155	D-WP(C)/9229/2025	PRAKASH KUMAR NAYAK	2025-03-07	1.Synopsis and date charts are not alphabetically paginated.2.Opp.Party No.1 not properly described.3.Enrollment and mobile number of the counsel in vakaltnama not furnished
156	D-ABLAPL/7043/2025	DEBADATTA MOHANTY	2025-03-07	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Court fee Rs 2.00 not paid in V>Nama.2.Page 19 and 20 not neat.
157	D-CMP/9326/2025	MAMATA MISHRA	2025-03-07	As per annexure -5 ,documents mentioned in index ,the same is not filed but other document filed
158	D-CRLMC/6962/2025	SURESH KUMAR JENA	2025-03-07	1.Execution Misc. Case. No. 91/2019 mentioned in the cause title appears to be wrong.
159	D-WP(C)/9268/2025	PRADIPTA MOHANTY	2025-03-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1.Age of the opp.party No.6 not furnished.2.Mobile and enrollment number of all the counsel in vakaltnama not furnished.
160	D-WP(C)/9084/2025	PRASANTA KUMAR PANDA	2025-03-07	1.Opp.Party No.4 is not represented through.2.Mobile number of all the counsel in vakaltnama not furnished. 3.Subject Code incorrectly Mentioned
161	D-WP(C)/9226/2025	PRAKASH KUMAR NAYAK	2025-03-07	1.Synopsis and date charts are not alphabetically paginated.2.Opp.Party No.1 is not properly described.3 .Enrollment and mobile number of the counsel in vakaltnama not furnished.
162	D-WA/9197/2025	CHANDRAKANTA PRADHAN, A.G.A.	2025-03-07	PAGING NOT MADE FROM PAGE NOS.68 TO 72
163	D-RSA/9236/2025	HARIPAD MOHANTY	2025-03-07	8-CAUSE TITLE NOT IN ORDER. Appellant is not a Party in the Lower Appellate Court.
164	D-WP(C)/9098/2025	PRAJIT KUMAR PRADHAN	2025-03-07	Date of annex.2 mentioned in the index not tally to annex.2 as annexed
165	D-ABLAPL/7101/2025	ASIT KUMAR OTTA	2025-03-07	Occupation of petitioner not furnished in affidavit

166	D-WP(C)/8732/2025	TUSAR KANTI PRAHARAJ	2025-03-07	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Neat and legible copy of Annexure-3 to be filed. 2. Petitioner as well as opp. parties not properly represented in the cause title. 3. In affidavit the petitioners name and fathers name similarly mentioned
167	D-BLAPL/7127/2025	SANJUKTA MUNDA	2025-03-07	3-AUTHENTICATION FEE IS DEFICIENT. Petition not correctly addressed to Honorable Court 1 .Bail rejection order date mentioned in index is not correct . 2 .Documents filed are not annexure marked . 3 .Prayer in bail application is not placed in proper place of the petition . 4 A FEES of Rs .2.75 paisa not paid on forwarding report and Rs .2.20 paisa not paid on bail rejection order
168	D-CONTC/9247/2025	ADV.	2025-03-07	Case no mentioned under annexure-1 not tally with the Book mark index,index and averment of the writ petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 07-03-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
1	CMAPL/340/2021	CMAPL/340/2021	ADV.	OTHERS. DELAY OF 19 DAYS OTHERS. C.COPY OF DISMISSAL ORDER NOT FILED 8. CAUSE TITLE NOT IN ORDER. 9. PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.